

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 04.12.2018

In the court of the Registrar
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 204 of 2018 in un-numbered Company App.(AT) (Ins).___of 2018	Signapurkas's Leather Pvt Ltd. Vs. Prime Soles Through It's proprietor Mr. Sanjeev Vigg.	Manu Yadav
2.	MA No. 212 of 2018 in un-numbered Company App.(AT) (Ins)No.___of 2018	Vivek Jha. Vs. Daimler Financial Services India Pvt Ltd & Anr.	Simran Jyot Singh
3.	MA No. 213 of 2018 Company. App. (AT) No. of 2018	MTS Logistics Pvt Ltd. Vs. Brijesh Uppal.	Nitin Mittal

By Order
-sd/-

Assistant Registrar

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